

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1278
ANSWERED ON:14.07.2009
SIM CARD ON FAKE IDENTITY PAPERS
Deora Shri Milind Murl

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether SIM cards are being sold on fake identity papers in the State of Jammu and Kashmir;
- (b) if so, the details thereof during each of the last three years and in the current year;
- (c) whether such SIM cards are being misused;
- (d) if so, the details of such cases reported during the said period; and
- (e) the corrective steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a) & (b):- As per the report of the State Government of Jammu and Kashmir, cases have come to notice where SIM Cards have been sold on the basis of fake identity papers in the State. Two such cases have been registered during the last three years and in the current year in the State.
- (c) & (d): Available reports suggest that there have been cases where such SIM Cards have been misused. Two such cases have been registered during the said period in the State in which 4 persons were arrested and 1 person is still at large.
- (e): Government of Jammu and Kashmir has made verification procedure for obtaining SIM cards more stringent. Directions have also been issued to the vendors to follow the verification procedure strictly.